

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.170/00098/2017

DATED THIS THE 1ST DAY OF FEBRUARY, 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

Sri Vinayk T. Tandel,
Aged about 31 years,
S/o Sri Tukoba Tandel,
R/a Sea Bird Colony,
Chittakula Sadashivagad
Karwar,
District Uttara Kannada-581 301.

...Applicant.

(By Advocate Shri P.A. Kulkarni)

And

1.Union of India,
To be Represented by the Defence Secretary,
Ministry of Defence,
Sena Bhavan, South Block,
New Delhi-110 001.

2. Flag Officer Commanding-in-Chief
Headquarters,
Western Naval Command
Shahid Bhagat Singh Road
Mumbai – 400001.

3. Flag Officer Commanding
Headquarters,
Karnataka Naval Area
Naval Base
Karwar-581308.

4.Board for Recruitment of Boat Crew Staff
Headed by Cdr. Sathynath M. Bosle,
OIC, Deputy Manager,
Yard Assistance Service (YAS),
Naval Ship Repair Yard (NSRY),
Naval Base
Karwar-581308.

5.Lt. Mukesh Kumar,
Staff Officer(Civ),
Headquarters,
Karnataka Naval Area
Naval Base
Karwar-581308 (U.K. District).

....Respondents

(By Shri.M.V. Rao, Senior Panel Counsel)

O R D E R (ORAL)

HON'BLE DR K.B. SURESH, MEMBER(J)

Heard. Both counsel very fairly concede that respondents have filed an affidavit explaining that 34 vacancies are reported and only 24 have joined. That means 10 posts have now become available for appointment. Apparently, applicant is the 10th in the list.

2. There seems to be a small discrepancy in the affidavit, which shows as nine posts. Shri M.V. Rao, learned counsel for the respondents is in possession of the proceedings, which shows that there are 10 posts to be filled up. Applicant being the 10th candidate, will also now be entitled for consideration. This the respondents may do within 2 weeks next.

3. OA allowed to this extent. No order as to costs.

(P.K.PRADHAN)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

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Annexures referred to by the applicant in OA.No.98/2017

Annexure A-1: Copy of the SSLC certificate.

Annexure A-2: Copy of the Notification published in Employment News dated 19-25 October 2013.

Annexure A-3: Copy of the Nominal roll of candidates admitted for recruitment test.

Annexure A-4: Recruitment test call letter dated 31.7.2015.

Annexure A-5: Interview results displayed on the notice board immediately after the completion of the test/interview.

Annexure A-6: Copy of the final selection list notification issued under Circular No.2/2016.

Annexure A-7: Work experience certificate as Seaman.

Annexure A-8: Reply statement filed by the respondents in applicant's previous OA along with its enclosures.

Annexure A-9: Copy of the order dated 23.1.2017 passed by this Hon'ble Tribunal in applicant's previous OA.768/2016.

Annexure A-10: Copy of the sample select list prepared by Naval Dockyard Mumbai.

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